

3. Dr. M.M. Dhar, Director, CDRI, Lucknow.
4. Dr. M.R.S. Iyenger, Technical Director, Alembic Chemicals.
5. Mr. Y.H. Ghorpure, Consultant (Ex-DMD of HAL).
6. Dr. K.V. Swaminathan, Adviser/DSIR.
7. Dr. P.K. Ghosh, Director, Department of Biotechnology.
8. Mr. R.S. Mathur, Joint Secretary, Department of Chemicals & Petrochemicals.
9. Dr. K.D. Sharma, Additional Industrial Adviser, DGTD.
10. Mr. S.K. Dutta Majumdar, Member Secretary, DGTD.

Experience and knowledge of the individuals in the area of Penicillin manufacture were the only consideration for selection of the members.

Import of Tyres

4772. SHRI V. SOBHANADREESWARA RAO:
SHRI PRAKASH CHANDRA:
SHRI DHARAM PAL SINGH MALIK:
SHRI M. RAGHUMA REDDY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry had announced on October 12, 1987 that by October end, Government would issue administrative orders to import tyres under Open General Licence for trucks and buses;

(b) if so, whether such order has already been issued;

(c) if not, the reasons therefor; and

(d) the likely date by which the order will be issued?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) to (d) No decision has been taken to import tyres for trucks and buses under Open General Licence. However, Government may consider import of tyres if the need arises.

[Translation]

Subsidy to Industrial Units

4773. SHRI HARISH RAWAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether he is aware of the fact that the industrial units in Pithoragarh and Chamoli districts in hill areas of Uttar Pradesh and the industrial units in Himachal Pradesh are given only 75 per cent subsidy whereas the industrial units in North Eastern States are given 90 per cent subsidy;

(b) if so, the justification for not giving subsidy at uniform rates in the areas having similar geographical conditions;

(c) whether his Ministry have taken steps to end this discrimination; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d) Keeping in view the disabilities suffered by the entrepreneurs due to long transport leads prevailing in Andaman & Nicobar Islands, Lakshadweep, Sikkim and the North East Region the Government of India have

enhanced the rate of transport subsidy from 75% to 90% in these areas. The modified scheme has not been extended to the hilly areas of U.P. and Himachal Pradesh in view of their nearness to the main regions of the country.

Requirement of Petroleum by 2000 A.D.

4774. **SHRI RANJITSINGH GAEKWAD:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the detailed plan drawn out by Government to meet the country's requirement in petroleum sector by 2000 A.D.;

(b) the estimated allocations likely to be made for the purpose; and

(c) the year-wise target fixed for the Seventh Five Year Plan to augment the production of petroleum and the amount likely to be spent thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Presently available estimates indicate that the demand for petroleum products in the year 2000 will be in the range of 90 to 95 million tonnes. Steps to meet that demand through indigenous production of crude as well as through import of crude and products will continue to be made as hitherto and suitable provision in the Five-Year and annual plans will be made;

(c) The Seventh Plan outlay for the production of petroleum (crude) has been fixed at Rs. 9,702.67 crores; the actual expenditure during 1985-86 and 1986-87 was, respectively, Rs. 2285.63 crores and Rs. 2405.15 crores. The revised outlay for 1987-88 is Rs. 2251.26 crores. The actuals/targeted production of petroleum (crude) during the Seventh Plan are as below (in

Million MT): (crude) during the Seventh Plan are as below (in Million MT):

1985-86	27.51	(Actual)
1986-87	27.86	(Actual)
1987-88	27.62	(Anticipated)
1988-89	29.28	(Est.)
1989-90	34.51	(Est.)

Proposal for Three Point Levy on Coconut Husk

4775. **SHRI THAMPAN THOMAS:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Kerala State Government has sent a proposal to Government for the introduction of three point levy on coconut husk;

(b) whether Government have considered the proposal; and

(c) if so, with what result?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) The proposal of Government of Kerala for introduction of three point levy on coconut husk is under consideration of the Government.

Imports of Foodgrains

4776. **SHRI JITENDRA PRASADA: SHRI BASUDEB ACHARIA: SHRI KAMLA PRASAD RAWAT:**